GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA UNSTARRED QUESTION NO.1398

(ANSWERED ON 31.07.2025)

NEED FOR REFORM IN CIVIL SERVICES EXAMINATION

1398. SHRI A. D. SINGH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has received suggestions or representations regarding the need for reforms in the Civil Services Examinations conducted by UPSC;
- (b) whether concerns have been raised regarding excessive coaching dependence, limited attempt age criteria, and evaluation transparency, if so, the details thereof;
- (c) whether Government is considering any reforms to make the examination process more inclusive, fair, and effective; and
- (d) if so, the details thereof and the timeline proposed for implementation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): The Civil Services Examination (CSE) is conducted annually by the Union Public Service Commission (UPSC) in accordance with the Civil Service Examination (CSE) Rules notified by the Department of Personnel and Training (DoPT). The CSE Rules are finalised by this Department in consultation with various stakeholders including the UPSC, Cadre Controlling Authorities (CCAs) of participating Services and other Ministries / Departments. The reform in CSE is a continuous and evolving process. Government undertakes such exercise from time to time to enhance the efficacy of examination process, to meet the requirements of Governance and to address the social dynamics so as to make it more inclusive.
